

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s). 11956/2014

(Arising out of impugned final judgment and order dated 18/12/2013
in CEA 4/2012, passed by the High Court Of U.p At Lucknow)

KRISHNA SINGH GARBYAL & ORS

Petitioner(s)

VERSUS

COMMISSIONER OF CUSTOMS, LUCKNOW

Respondents(s)

(With appln.(s) for with prayer for interim relief and office
report)

Date : 30/06/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s)

Mr. Prabhat Kumar, Adv.
Mr. Rajesh Kumar, Adv.

For Respondent(s)

Mr. K. Radhakrishnan, Sr. Adv.
Mr. Rupesh Kumar, Adv.
Mr. B.K. Prasad, Adv.UPON hearing counsel the Court made the following
O R D E RList on 4th August, 2014 so as to enable the respondent to
file Counter Affidavit.(Jayant Kumar Arora)
Sr. P.A.(Sneh Bala Mehra)
Assistant Registrar

Signature Not Verified

Digitally signed by
Jayant Kumar Arora
Date: 2014.07.01
14:53:09 IST
Reason: